

Status of NRLM

1391. KUMARI SELJA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of BPL families freed from poverty, so far, under the National Rural Livelihood Mission (NRLM), State/Union Territory-wise;

(b) whether Government had proposed a special package for certain States under NRLM, and if so, the details thereof; and

(c) the steps taken by Government to strengthen the network of women Self Help Groups across the country in order to reach out to more and more BPL families to bring them above poverty line?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The State/Union territory-wise details of the number of SHGs so far promoted under Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) are given in the Statement (*See* below). Data regarding number of households who have gone above the poverty line through DAY-NRLM interventions is not available as the exit of households from poverty cannot be attributed to a single programme.

(b) Special packages under DAY-NRLM have been sanctioned for all the North-Eastern States (except Assam) and the State of Jammu and Kashmir. The objective of the special package is to cover all vulnerable rural households in these States, estimated at two third of the total number of rural households, within the fold of DAY-NRLM within a definite time frame. The fund allocation to States covered under the special package is made on a need basis without linking it to poverty ratios. The special package for the State of Jammu and Kashmir was for the period 2013-14 to 2017-18 and has ended as on 31st March, 2018, whereas the special package for the North-Eastern States has been approved upto 2023-24.

(c) DAY-NRLM is ensuring that at least one member from each identified rural poor household, preferably a woman, is brought under the Self Help Group (SHG) network in a time bound manner.

DAY-NRLM ensures that the poor are provided with the requisite skills for managing their institutions, linking up with markets, managing their existing livelihoods, enhancing their credit absorption capacity and credit worthiness, etc. A multi-pronged approach is envisaged for continuous capacity building of the targeted families, SHGs, their federations, government functionaries, bankers, NGOs and

other key stakeholders. Particular focus is on developing and engaging community professionals and community resource persons for capacity building of SHGs and their federations and other collectives. Extensive use of ICT is being taken to make knowledge dissemination and capacity building more effective.

The financial support is provided to SHGs and their federations in the form of Revolving Fund (RF) and Community Investment Support Fund (CISF) to enable them to take up economic activities for income generation.

Statement

*The State/Union territory-wise details of the number of SHGs
so far promoted under DAY-NRLM*

| Sl. No. | State | Total Households mobilized (Cumulative Progress) | No. of SHGs promoted (Cumulative Progress) |
|---------|------------------|---|---|
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 7068502 | 702416 |
| 2. | Assam | 1754627 | 167775 |
| 3. | Bihar | 9493240 | 799373 |
| 4. | Chhattisgarh | 1068297 | 98415 |
| 5. | Gujarat | 2795993 | 264068 |
| 6. | Jharkhand | 1900814 | 154412 |
| 7. | Karnataka | 544569 | 40152 |
| 8. | Kerala | 3595733 | 278671 |
| 9. | Madhya Pradesh | 2531870 | 220784 |
| 10. | Maharashtra | 2036061 | 191387 |
| 11. | Odisha | 2478851 | 220074 |
| 12. | Rajasthan | 1099640 | 94580 |
| 13. | Tamil Nadu | 3888525 | 301937 |
| 14. | Telangana | 4728439 | 423361 |
| 15. | Uttar Pradesh | 1113527 | 103024 |
| 16. | West Bengal | 5534615 | 507796 |
| 17. | Haryana | 165902 | 15222 |
| 18. | Himachal Pradesh | 44633 | 5158 |

| 1 | 2 | 3 | 4 |
|-------------|---------------------|----------|---------|
| 19. | Jammu and Kashmir | 261452 | 28494 |
| 20. | Punjab | 79203 | 7223 |
| 21. | Uttarakhand | 109805 | 12927 |
| 22. | Arunachal Pradesh | 14086 | 1580 |
| 23. | Manipur | 17291 | 1506 |
| 24. | Meghalaya | 51857 | 5060 |
| 25. | Mizoram | 37923 | 3983 |
| 26. | Nagaland | 42140 | 4554 |
| 27. | Sikkim | 17299 | 1693 |
| 28. | Tripura | 51224 | 5672 |
| 29. | Andaman and Nicobar | 3894 | 354 |
| 30. | Dadra Nagar Haveli | 198 | 18 |
| 31. | Daman and Diu | 803 | 73 |
| 32. | Goa | 7700 | 700 |
| 33. | Lakshadweep | 1012 | 92 |
| 34. | Puducherry | 27397 | 2059 |
| GRAND TOTAL | | 52567122 | 4664593 |

Pending payment under MGNREGS

1392. SHRI RAJ BABBAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that wages and compensation to workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are not being paid in time in various States;

(b) if so, the details thereof and the reasons therefor; and

(c) the outstanding amount which is to be paid to the workers under MGNREGS by Central as well as State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) During the current Financial Year 2018-19 (as on 25.07.2018), around 92% pay orders have been generated within 15